

Validated report regarding Proclaimed Offender/person u/s 83 of Crpc in all the courts relating to Faridkot Sessions Division for the month of October, 2020

Name of the Court	No. of Cases in which accused have been declared PO	No. of Cases in which proceeding u/s 83 Crpc have been initiated	No. of Cases in which proceeding u/s 83 Crpc have not been duly initiated	Reasons for proceeding for not been duly initiated u/s 83 Crpc	Certificate as submitted by the concerned Judicial Officer to the effect that provisions of section 83 Crpc have been complied with and details of properties, immovable and movable, are procured from all the known sources. (Copy of the certificate submitted by Judicial officer to D & SJ be compiled in this report	Whether intimation given to SHO/Incharge Police Station for initiating proceeding u/s 174-A of IPC (Yes/No) If no then reasons thereof.
1. Sumeet Malhotra, D&SJ, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Harbans Singh Lekhi, D&SJ, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Sanjeev Kundi, J(SD), Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Harvinder Singh Sindhia, JM, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Ekta Uppal, CJ(SD)-cum-JMIC, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Suresh Kumar, CJ(JD)-cum-JIC, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Chetan Sharma, (JD)-cum-JMIC, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Amandeep Kaur, (JD)-cum-JMIC, Faridkot.	Nil	Nil	Nil	Nil	-	-
1. Gagandeep Singh Garg, CJ(SD)-cum-SDJM, Jaitu.	Nil	Nil	Nil	Nil	-	-

[Signature]
District & Sessions Judge,
Faridkot. *B*